

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No.127

IA No. 2604/23, 1426/23, 2250/23, IA No. 2950/23
In
CP(IB) No. 146/Chd/HP/2019
(Admitted)

IN THE MATTER OF:

Syndicate Bank

..Petitioners/Financial Creditors

Vs.

HIM Alloys and Steel (P) Ltd.

..Respondent/Corporate Debtor

Under Section: 7, 19(2), 66(1), 60(5) IBC 2016.

Order delivered on 29.01.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned
to 27.02.2024.

Sd/-

Court Officer